NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3613/252/HDB/2017
NAME OF THE COMPANY	Registrar of Company, Hyderabad
NAME OF THE PETITONER (S)	Pioneer Earth Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Company, Hyderabad
UNDER SECTION	252

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			:
	Name of the Counsel(s)	Name of the Counsel(s) Designation	Name of the Counsel(s) Designation E-mail & Telephone No.

Heard Mr. S. Radhakrishna, learned PCS for the petitioner and Mr. A. Nagaraj Kumar, learned counsel for the petitioner.

They would comply with the objections raised by the Registry and requested time. Post the case on 17.11.2017.

0// Member (Technical)

Member (Judicial)

RSN